

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar

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**Subject:** Distribution of litigation work of SKIMS.

**Government Order No. 8512 JK(LD) of 2025.**  
**Dated. 22-07-2025.**

In partial modification of Government Order No. 3375-JK(LD) of 2025 dated 24-03-2025, it is hereby ordered that the litigation work of SKIMS in the Hon'ble High Court of Jammu and Kashmir and Ladakh at Srinagar shall be conducted by Mr. Hakeem Aman Ali, Deputy Advocate General in addition to his own duties till further orders.

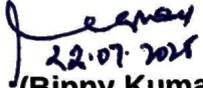
By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**  
Dated. 22-07-2025.

No. Law-Jud/153/2021-10 (Part-I)

Copy to the:

1. Commissioner Secretary to Government, General Administration Department.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Secretary to Government, Health and Medical Education Department. This is with reference to his O.M. dated 15-07-2025.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh at Srinagar.
5. Director SKIMS
6. Director Information, J&K.
7. Director Archives, Archaeology and Museums, J&K.
8. Director Litigation Kashmir.
9. Mr Hakeem Aman Ali , Deputy Advocate General.
10. All Officers of the Department of Law, Justice and Parliamentary Affairs.
11. Private Secretary to Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
12. I/C Website Section, Department of Law, Justice and Parliamentary Affairs
13. Government Order File.
14. Concerned File.

  
22.07.2025  
**(Binny Kumar)**  
**Assistant Legal Remembrancer**